## BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Dated: 1901104

APPLICATION NO(s)

525 of 93

#PPLICANTS: Ramakrishnaiah and RESPONDENTS: Secretary, M/o. Communinine others. v/s. cations, New Delhi and Others.

TO.

- 1. Sri.T.R.Sridhar,
  Advocate,No.11,
  Second Floor,
  First Cross,
  Sujatha Complex,
  Gandhinagar,Bangalore-9.
- 2. Secretary, Ministry of Communication, New Delhi.
- 3. The Director General, Telecommunications, Senchar Bhavan, New Delhi.
- The Chief General Manager, Karnataka Telecom Circle, No.1, Old Madras Road, Ulsoor, Bangalore-8.
- The General Manager, Bangalore Telecom District, K.G.Road, Bangalore-9.
- 6. Sri.G.Shanthappa, Addl.Central Govt.Stng.Counsel, High Court Bldg, Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore,

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above Intended application(s) on O3-12-1993.

DEPUTY REGISTRAR &

JUDICIAL BRANCHES.

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### CETRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

#### O.A.No.525/93

### FRIDAY THIS THE THIRD DAY OF DECEMBER 1993

Shri Justice P.K. Shyamasundar ... Vice-Chairman

Shri V. Ramakrishnan ... Member [A]

- Ramakrishnaiah
   Aged 32 years,
   S/o Venkatappa,
   Wireman,
   Office of the Asst.Engineer,
   Maintenance I,
   Vijayanagar,
   Bangalore.
- K. Jayashankar,
   Aged 34 years,
   S/o N. Krishnappa,
   Wireman
   Office of the Asst. Engineer,
   BCM Maintenance,
   5th Floor, NIB,
   Bangalore.
- R. Loganathan,
   Aged 35 years, Wireman,
   S/o Ramaswamy Naidu,
   Office of C-Dot Ulsoor Exchange,
   Bangalore.
- 4. A Palani,
  Aged 39 years,
  So Annamalai
  Wireman,
  Office of the Ulsoor,
  II X-Bar Exchange,
  Bangalore.
  - C. Gabriel, Aged 39 years, S/o Chinnappan, Wireman, Office of the PBX Ulsoor, Bangalore.
  - B. Shivakumar, Aged 35 years, S/o M. Basappa, Wireman, Office of the SHA MDF Bangalore.
- 7. M.R.Gopalakrishna,
  Aged 47 years,
  S/o Rangaiah,
  Office of the E108 RLV,
  Rajajinagar, Bangalore.



- C. Chinnaraju,
   Aged 34 years,
   S/o Chinnaswamy,
   Ulsoor II X-Bar Exchange,
   Bangalore.
- 9. S. Raju,
  Aged 30 years,
  S/o Siddaiah,
  Wireman,
  Office of the Asst. Engineer,
  Intonal TD,
  Vijayanagar, Bangalore.
- 10. Hanumanthaiah,
  Aged 40 years,
  S/o Thimmaiah,
  Wireman,
  Office of the Asst. Engineer,
  Maintenance I Intonal TD,
  Vijayanagar, Bangalore.

... Applicants

[By Advocate Shri Sridhar]

v.

- Union of India repreented by Secretary to Government, Ministry of Communication, New Delhi.
- 2. The Director General, Telecommunications, Government of India, Sanchar Bhavan, New Delhi.
- 3. The Chief General Manager, Telecommunications, Karnataka Circle, Bangalore.
  - The General Manager, Telecommunications, Bangalore.

.. Respondents

[By Advocate Shri G. Shanthappa Addl. Central Govt. Standing Counsel]

ORDER

Shri Justice P.K. Shyamasundar, Vice-Chairman:



After having heard both sides we think it proper to dispose off this application taking note of the fact that the representation made by one of the applicants seeking parity in pay scales between Wiremen and Liftmen is pending consideration by the Director General, Telecom, New Delhi, a copy of which is also produced at Annexure dated 24.8.199). We are amazed to note that an year old representation is still pending consideration with the Department. We direct the 2nd respondent or any other competent officer to dispose off Annexure A-3 within 3 months from the dae of receipt of a copy of this order. We leave open all the contentions raised herein for consideration by the administrative authority. After disposal of the representation if the applicants still remain disgruntled it would be open to them to approach us once again. With these observations this application stands disposed off. Let a copy of this order be sent to all the respondents for information and necessary action.

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MEMBER[A]

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VICE-CHAIRMAN

TIMUE CHANGE

SECTION OFFICER 19

SECTION OFFICER (0)
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.54/1994 IN O.A.NO.525/93

TUESDAY THIS THE FIFTEENTH DAY OF NOVEMBER, 1994

MR. JUSTICE P.K. SHYAMSUNDAR

VICE CHAIRMAN

MR. T.V. RAMANAN

MEMBER (A)

- Shri Ramakrishnaiah,
   S/o Venkatappa,
   Wireman,
   Office of the Assistant Engineer,
   Maintenance I,
   Vijayanagar,
   Bangalore
- Shri K. Jayashankar,
   S/o Shri N. Krishnappa,
   Wireman
   Office of the Assistant Engineer,
   BCM Maintenance,
   5th Floor, NIB,
   Bangalore
- 3. R. Loganathan,
  aged 36 years,
  S/o Ramaswamy Naidu,
  Wireman
  Office of C-Dct Ulsoor Exchange,
  Bangalore
- 4. Shri A. Palani, aged 40 years, S/o Annamalai Wireman Office of the Ulsoor II X Bar Exchange, Bangalore
- 5. Shri C. Gabriel, aged 40 years, S/o Chinnappan, Wireman, Office of the PBX Ulsoor, Bangalore
- 6. Shti B. Shivakumar, aged 36 years, S/o Shri M. Basappa, Wireman, Office of the SHA MDF, Bangalore

- Shri M.R. Gopalakrishna, aged 48 years,
   S/o Shri Rangaiah Office of the E108 RLV Maintenance,
   Bangalore
- 8. C. Chinnaraju,
  aged 35 years,
  S/o Chinnaswamy,
  Ulsoor II X-Bar Exchange,
  Bangalore
- 9. Shri S. Raju,
  aged 31 ywars,
  S/o Shri Siddaiah
  Wireman
  Office of the Assistant Engineer,
  Intonal TD,
  Vijayanagar,
  Bangalore
- 10. Shri Hanumanthaiah,
  aged 41 years
  S/o Thimmaiah
  Wireman
  Office of the Asst. Engineer,
  Maintenance I Intonal TD,
  Vijayanagar,
  Bangalore

Applicants

( By Advocate Dr.M.S. Nagaraja )

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- Union of India, represented by Shri N. Vittal, Secretary to Government, Ministry of Communications, Sanchar Bhavan, New Delhi
- Shri N. Vittal,
   Director General,
   Telecommunications,
   Sanchar Bhavan,
   New Delhi
- Shri N.S. Ramachandran, Chief General Manager, Telecommunications, Karnataka Circle, Bangalore
- Shri J. Ramanujam, General Manager, Telecommunications Bangalore

Respondents

(By learned Standing Counsel)
Shri G. Shanthappa

#### MR. JUSTICE P.K. SHYAMSUNDAR. VICE CHAIRMAN

Having heard Shri T.R. Sridhar for the applicant, we find that there is little to pursue this matter wherein the complaint is that our directions have not been complied with. find from the rejoinder filed that our directions have been complied with. Shri T.R. Sridhar says that there is still room for better compliance. If that is so, the cause of action/that case is different. The applicant will have to join issue afresh by filing an original application. that view of the matter, we find no reason to pursue this contempt petition further. Therefore, it stands terminated and proceedings are dropped.

MEMBER (A)

VICE CHAIRMAN

Section

Central Administrative Tribunal

TAUE COPY

Bangalore Bench

Bangalore